

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 107**  
**88/241-242(PB)/2020**

**IN THE MATTER OF:**

Ishwar Chand Jindal & Ors.

.... Applicant/petitioner

Vs.

Magnum Steels & Ors.

.... Respondent

**Order under Section 241-242**

**Order delivered on 11.09.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Manoj Kr. Garg, Adv.

**ORDER**

Arguments heard. Order reserved.

- Sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.09.2020  
Aarti Makker